

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2948
TO BE ANSWERED ON MARCH 27, 2023
METRO RAIL IN ANDHRA PRADESH

NO. 2948. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of criteria being followed for granting metro rail to various States;
- (b) whether Para 12 of 13th Schedule to the Andhra Pradesh Reorganisation Act, 2014 mandates Government to provide metro rail facility in Andhra Pradesh; and
- (c) if so, the actions taken by Government to comply with Para 12 of the Andhra Pradesh Reorganisation Act, 2014?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) : As per the Metro Rail Policy, 2017 respective State Government/ Union Territory (UT) is responsible for initiating metro rail projects. The Central Government considers financial assistance for such projects in cities or urban agglomerates, based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Government/ Union Territory (UT).

(b) & (c) : No Sir. As per Para 12 of 13th Schedule to the Andhra Pradesh Reorganisation Act, 2014, the Government of India shall examine the feasibility of Metro Rail facility in Vishakhapatnam and Vijayawada-Guntur-Tenali Metropolitan Urban Development Authority. Government of Andhra Pradesh (GoAP) had submitted proposals for Metro Rail Projects in Vijayawada and Visakhapatnam. However, Government of India (GoI) had requested them to resubmit the proposals as per the Metro Rail Policy, 2017. GoAP has so far not submitted any proposal after that in this regard. However, GoAP in the year 2018 has informed that they intend to build light rail project under Public Private Partnership (PPP) and requested GoI support for external financial assistance from Korea (Korean EXIM Bank). The proposal was submitted by GoI and posed to Korean EXIM Bank. However, Korean EXIM Bank had shown its inability to fund this project. Accordingly, GoAP was advised about the refusal of Korean EXIM bank in April, 2019. GoAP was asked that the Visakhapatnam Metro project proposal might be posed to other bilateral/ multilateral agencies for loan assistance. However, till date GoAP has not submitted any proposal of financial assistance from other bilateral/ multilateral agency for Visakhapatnam Light Metro Rail project so far.
